

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/599/2019
NAME OF THE PETITIONER : Padmavathy Gunashekar
NAME OF THE RESPONDENT(S) : Argus Cosmetics
UNDER SECTION : Sec 241,242,244 of CA, 2013

ORDER

Ld. Counsel from the office of Ld. Counsel Mr.H.Siddarth for the Petitioner.
Ld. Sr. Counsel Mr. P.H. Arvinth Pandian for the Respondent. Ld. Counsel Mr.Vasu Venkat is present.

Counsel for the Respondent sought 2 weeks time to submit proposal. Petitioner has no objection. Time allowed.

List the Petition for hearing on **14.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk